

**Dr. K. L. Shrimali:** I was saying that the hon. Member has asked a question with regard to polytechnics and junior technical schools. This question specifically relates to a committee which is proposed to be set up. I have answered that the committee's terms of reference, etc. are still under consideration. This question does not arise out of the present question.

**श्रीमती शशांक मंजरी :** इस समिति में कितने सदस्य हैं और उनमें से कितने सरकारी हैं और कितने गैर-सरकारी ?

**डा० का० ला० श्रीमाली :** अभी तो कमेटी बनानी है ।

#### WRITTEN ANSWERS TO QUESTIONS

##### Failures in Examination in English

**\*1112. Shri Krishna Deo Tripathi:** Will the Minister of Education be pleased to state:

(a) whether Government are aware of the fact that there is huge waste as a result of large number of failures in English at the first degree examination;

(b) whether Government are also aware of the fact that undue emphasis on English by retaining it as a compulsory subject at degree level has resulted in general deterioration of standard of University Education also; and

(c) if so, steps taken or proposed to be taken in the matter?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Government have no data regarding the number of failures in English at the first degree examinations in various Universities.

(b) The question of standards is being examined by a Committee of the University Grants Commission,

(c) Does not arise.

##### Mining Leases for Private Sector

**\*1119. Shri V. B. Deo:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether Government have any proposal for granting prospecting licences and mining leases for the exploitation of minerals by the private sector in the States of West Bengal, Bihar, Orissa, Madhya Pradesh and Rajasthan in the context of the present Emergency to help full exploitation of such mineral resources both for the purposes of export and internal consumption; and

(b) if so, the broad outlines thereof?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) There is no restriction to the grant of prospecting licences/mining leases to private sector by a State Government in respect of minerals not specified in the Industrial Policy Resolution of 1956. Such mineral concessions can be freely granted by State Governments. Regarding Scheduled minerals, concessions are granted to the private sector also, after careful consideration of all relevant factors mentioned in the Industrial Policy Resolution. Scale of mining, suitability of area for State exploitation are some of the factors kept in view.

(b) Does not arise.

##### Co-education

**\*1123. Shri Sham Lal Saraf:** Will the Minister of Education be pleased to state:

(a) whether Government have decided upon a Policy of introducing Co-education at all stages in education; and

(b) if so, the reasons therefor?

**The Minister of Education (Dr. K. L. Shrimali)** (a) and (b). The question of co-education has been considered by the National Committee on Women's Education as also the Secondary Education Commission. The National Committee on